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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 69/9/HDB/2021
NAME OF THE COMPANY	Healersark Esources Pvt Ltd
NAME OF THE PETITIONER(S)	Orissa Computer Academy
NAME OF THE RESPONDENT(S)	Healersark Esources Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


No one appeared for Operational Creditor.

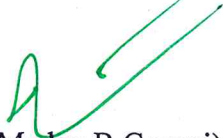
Learned Counsel for Corporate Debtor appeared. Seeks time for filing vakalatnama and affidavit in reply.

Vakalatnama is to be filed within 7 days along with the Board Resolution.

Affidavit in reply is to be filed within 7 days by giving copy to the other side and other side to file rejoinder within seven days thereafter.

Matter stands adjourned to 25.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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